THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) No Sir.

- (b) Does not arise.
- (c) Government of India has adopted a multi-pronged approach to contain cross border infiltration. This includes multi-tiered deployment along the International Border / Line of Control, border fencing, improved intelligence and operational coordination, equipping Security Forces with advanced weapons and taking pro-active action against infiltrators.

Delay in release of annual crime data by NCRB

1024. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the reasons for the delay in release of annual crime data by NCRB for the year 2017;
 - (b) by when the NCRB report for the years 2018 and 2019 will be released;
 - (c) the data on farmer suicides for the years 2016 to 2019;
- (d) the reasons as to why the data on farmer suicides has not been published from the year 2016; and
 - (e) the reasons for non-inclusion of data on crimes related to lynching?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) National Bureau of Crime Records (NCRB) collates crime data from all the States/ Union Territories and publishes it as "Crime in India" report. Many improvements had been undertaken in Crime in India report for the year 2017 to make it more comprehensive, informative and useful for stakeholders. This required a revision in data collection and compilation software, adequate training of State/Union Territories' officials on the new software, validation and removal of ambiguities in the data. With persistent follow-ups with the States/Union Territories, final data was received in July 2019, and Crime in India 2017 was released on 21st October 2019. Advisories have been issued by NCRB to all States/Union Territories to furnish complete data sets in a timely manner.

- (c) and (d) NCRB compiles information on suicides from States/Union Territories and publishes it as Accidental Deaths and Suicides in India (ADSI) report. The last published report is of the year 2016. As per ADSI 2016, a total of 6270 farmers/cultivators have committed suicides in the country.
- (e) NCRB publishes crime data in the "Crime in India" report under various crime heads which are clearly defined under the Indian Penal Code and Special and Local Laws.

Guidelines on celebratory firing

1025. DR. T. SUBBARAMI REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of celebratory firings in public gatherings, religious places and weddings, birthday parties reported in the country during the last three years;
- (b) the number of deaths and number of persons injured, year-wise and city-wise in the last three years;
- (c) whether Government has framed stringent policies, rules and guidelines to curb the practice of celebratory firing;
- (d) if not, why there is a delay, despite the direction by Delhi High Court; and
 - (e) by what time, the guidelines will be ready?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G KISHAN REDDY): (a) and (b) 'Police' and 'Public Order' are the subject matter of States as per Seventh Schedule of the Constitution. Such data is not centrally maintained by National Crime Record Bureau.

(c) to (e) Government has issued advisory *vide* Office Memorandum No. V-11026/71/2016-Arms dated 17 January, 2019 requesting State Governments and UT Administrations to take strict legal action to curb incidents of celebratory firing including cancellation of arms licence and other punitive action under the Law.

Persons killed after abrogation of Article 370

1026. SHRI ABDUL WAHAB: Will the Minister of HOME AFFAIRS be pleased to state the number of persons killed or injured including civilians, BSF, CRPF and